

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:116

ANSWERED ON:26.02.2002

CONSTRUCTION OF RAM MANDIR IN AYODHYA

E. AHAMED;GADDE RAMAMOHAN;M.V.V.S MURTHI;SANAT KUMAR MANDAL;SULTAN SALAHUDDIN OWAISI;SURESH KURUP

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Vishwa Hindu Parishad leaders recently met with Prime Minister for handing over the land acquired by the Centre in Ayodhya to a VHP run trust;
- (b) if so, the details in this regard ;
- (c) the decision of the Union Government in this regard ;
- (d) whether VHP has taken decision to construct temple at Ayodhya after March 2002;
- (e) if so, the stand of the Government in the matter;
- (f) whether Muslim Personal Law Board has demanded to impose ban on all activities and meetings relating to construction of Ram Temple at Ayodhya;
- (g) if so, the reaction of the Government thereto; and
- (h) the steps being taken by the Government for the communal harmony in the country ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

- (a),(b),(c): Leaders of the Vishwa Hindu Parishad met the Prime Minister on 27th January, 2002 and discussed various issues relating to construction of Ram Mandir in Ayodhya.
- (d): Dharma Sansad during the last Maha Kumbh in January, 2001 decided to commence construction of Ram temple on any day after March 12, 2002.
- (e): In compliance with the Supreme Court Judgement dated 24.10.94 in the case of Dr. M. Ismail Faruqui and others versus Union of India and others, relating to the Ram Janma Bhoomi-Babri Masjid dispute, the Central Government, as a statutory receiver, is duty bound to maintain status quo as on 7.1.93 in the disputed area.
- (f): Recently representations have been received from All India Muslim Personal Law Board, Maharashtra and Karnataka units demanding prevention of temple construction by VHP at the disputed site and its adjoining areas at Ayodhya and confiscation of construction material.
- (g)&(h): The security arrangements at Ayodhya have been further strengthened and necessary steps taken to maintain peace, and communal harmony in the country.